ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

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North Block, New Delhi- 110001
Dated: 14th May, 2021

To
The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief Commissioners/
Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala, Tamil Nadu,
West Bengal and Puducherry, 2021 and some Bye-elections to PCs/ACs (Press
Note Dated 26.02.2021 and 16.03.2021)- SOP for Virtual Account
Reconciliation Meeting, DEMC Meeting, preparation of DEO’s Scrutiny
Reports and Virtual Training-Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letter No. 464/Exp.
Obs/Last Visit/EEPS/2021 dated 13.05.2021 on the subject mentioned above and to inform that
Election Commission of India has organized a Virtual Training Programme for Expenditure
Observers, District Election Officers and CEOs concerned on 17th May, 2021 with a view to
brief the Expenditure Observers and District Election Officers regarding the modalities of Virtual
Meetings to be convened by the DEO with EOs etc. Copies of State-wise schedule containing
date/time for Virtual Training Programme along-with the link are enclosed herewith.

2. It is requested that the directions of the Election Commission of India may be
communicated to the concerned Officers under your charge for strict compliance.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Encl. As Above.

Copy to:

The Website Manager, CBIC, with the request to upload this letter along-with the
enclosures on the official website of CBIC with a ticker.

(S.A. Ansari)
Under Secretary to the Government of India